

March 13, 2025

## Premature redemption under Sovereign Gold Bond (SGB) Scheme – Redemption Price for premature redemption due on March 17, 2025 (Series IV of SGB 2019-20)

In terms of <u>GOI Notification F.No.4 (7) – B (W&M)/2019 dated May 30, 2019</u> (SGB 2019-20 Series IV-Issue date September 17,2019) on Sovereign Gold Bond Scheme, premature redemption of Gold Bond may be permitted after fifth year from the date of issue of such Gold Bond on the date on which interest is payable. Accordingly, the due date of premature redemption of the above tranche shall be March 17, 2025.

2. Further, the redemption price of SGB shall be based on the simple average of closing gold price of 999 purity of previous three business days from the date of redemption, as published by the India Bullion and Jewellers Association Ltd (IBJA). Accordingly, the redemption price for premature redemption due on March 17, 2025, shall be ₹8,634/- (Rupees Eight Thousand Six Hundred and Thirty Four only) per unit of SGB based on the simple average of closing gold price for the three business days i.e., March 11, March 12, and March 13, 2025.

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